

श्री एस.एस. अहलुवालिया: सर, ...(व्यवधान)... उसकी inquiry JPC के माध्यम से हो। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Zero Hour...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, JPC should be...(Interruptions)... सर, आई.पी.एल. में जो घोटाले हो रहे हैं ...(व्यवधान)... उनकी तह में जाना जरूरी है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: The House is adjourned till 2.30 p.m.

The House then adjourned at six minutes Past twelve of the clock

The House reassembled at thirty minutes past two of the clock,
MR. DEPUTY CHAIRMAN in the Chair.

RE. CONSTITUTION OF JPC ON IPL

MR. DEPUTY CHAIRMAN: Discussion on the working of the Ministry of Housing and Urban Poverty Alleviation. ...(Interruptions)... Shri Naresh Chandra Agrawal. ...(Interruptions)...

श्री एस.एस. अहलुवालिया (झारखंड): उपसभापति जी, सबुह एक डिमांड उठाई गई थी, विपक्ष के सभी लोगों ने आवाज़ उठाई थी कि IPC पर एक JPC बनाई जाए...(व्यवधान)...

श्री नरेश चन्द्र अग्रवाल (उत्तर प्रदेश): उपसभापति जी...(व्यवधान)...

श्री एस.एस. अहलुवालिया: सरकार की ओर से इस पर अभी तक कोई जवाब नहीं मिला है और सदन की कार्यवाही शुरू हो गई है, यह क्या है?... (व्यवधान)... No, Sir. We want JPC. We demanded JPC. ...(Interruptions)...

DR. V. MAITREYAN (Tamil Nadu): Sir, we want JPC on the IPL issue. ...(Interruptions)...

श्री प्रकाश जावडेकर (महाराष्ट्र): उपसभापति जी, IPL के मामले की जांच...(व्यवधान)...

प्रो. राम गोपाल यादव (उत्तर प्रदेश): सर, इस मुद्दे पर JPC ...(व्यवधान)...

श्री एस.एस. अहलुवालिया: रोज वित्त मंत्रालय के IT Department की ओर से raid हो रही है ...(व्यवधान)... हम लोग जानना चाहते हैं कि क्या ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Let there be a notice on it. ...(Interruptions)...

SHRI S.S. AHLUWALIA: इसका नोटिस क्या लेना है ...(व्यवधान)... इसका नोटिस तो सारा राष्ट्र ले रहा है ...(व्यवधान)... सारा राष्ट्र इसका नोटिस ले रहा है ...(व्यवधान)...

SHRI D. RAJA (Tamil Nadu): Sir, the Government should come out with...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Raja, you are also there. ...(Interruptions)...

SHRI B. K. HARIPRASAD (Karnataka): Sir, we should have discussion on BPL and not on IPL. ...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, IPL. ...(Interruptions)... Sir, this issue is very important.

श्री उपसभापति: प्लीज़, आप लोग अपनी जगहों पर जाइए....(व्यवधान)...

SHRI V. MAITREYAN: Sir, we want JPC on IPL issue. Our demand is that ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO (Andhra Pradesh): They want to politicize the issue. ...*(Interruptions)*...

SHRI B.K. HARIPRASAD: No, Sir. ...*(Interruptions)*... Let there be a discussion on BPL. ...*(Interruptions)*...

SHRI PENUMALLI MADHU (Andhra Pradesh): Mr. Deputy Chairman, this is something...*(Interruptions)*...

SHRI S.S. AHLUWALIA: Sir, urban poor are...*(Interruptions)*... Sir, those who are making money in the IPL, we want to spot them, we want to expose them. There should be a Joint Parliamentary Committee. That is our demand. ...*(Interruptions)*...

SHRI D. RAJA: Sir, the Government should respond. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let the discussion go on. You have raised your demand. ...*(Interruptions)*... We are going to discuss the working of the Ministry of Housing and Urban Poverty Alleviation. It is a very important subject. ...*(Interruptions)*...

DR. E. M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Mr. Deputy Chairman, Sir, this subject is...*(Interruptions)*...

श्री एस.एस. अहलुवालिया: सर, करोड़ों रुपया खा रहे हैं ...*(व्यवधान)*... आप JPC बिठाइए ...*(व्यवधान)*... बड़ी लूट मची हुई है, IPL के नाम पर पूरे राष्ट्र में बड़ी लूट मची हुई है, हंगामा किया हुआ है, इसलिए इस पर JPC बिठाई जाए ...*(व्यवधान)*... हमें सरकार पर भरोसा नहीं है, इसलिए IPL पर Joint Parliamentary Committee बिठाई जाए ...*(व्यवधान)*...

DR. V. MAITREYAN: Sir, we want JPC. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The House is adjourned to meet at 11.00 a.m. on Monday, the 26th April, 2010.

The House then adjourned at thirty-three minutes past two of the clock till eleven of the clock on Monday, the 26th April, 2010.